

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 4/AM15
HELD ON 23.04.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 4/87-NC-7/2014 of **NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 23.04.2014** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri R.C. Meena, Dy. DGFT
- 3) Shri S.K. Panigrahi, Economic Officer

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:4/19/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00144/AM14/	RLA File :03/94/040/00143/AM14/	Lic.No/Date:0310736567 04.06.2013	Defer Date:07.05.2014
	Decision: A D/L No. 46011/66/2011-PC-II, dated 03.09.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2013, 27.01.2014 and 03.03.2014. Comments awaited from D/o C&PC.			

2	Case No.:1/1/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00520/AM14/	RLA File :03/94/040/01143/AM13/	Lic.No/Date:0310741194 11.07.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

3	Case No.:41/33/87-ALC1/2013	Party Name: DISTRIBUTORS PVT.LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00319/AM14/	RLA File :30/24/040/00020/AM14/	Lic.No/Date:3010095757 30.07.2013	Defer Date:14.05.2014
	Decision: A D/L No. 7(300)/2013-TSW dated 10.12.2013 was issued by DIPP firm. This was followed by Reminder from DGFT on 06.01.2014 and 28.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:15/33/87-ALC1/2013	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
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4		PVT. LTD)		
	HQ File :01/87/050/00293/AM14/	RLA File :03/95/040/00383/AM14/	Lic.No/Date:0310747326 28.08.2013	Defer Date:07.05.2014
	Decision: A D/L No. 46011/100/2013-PC-II, dated 17.01.2014 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

5	Case No.:15/29/87-ALC1/2013	Party Name:DURA LINE INDIA PVT LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00239/AM14/	RLA File :05/23/040/00165/AM14/	Lic.No/Date:0510364980 09.09.2013	Defer Date:14.05.2014
	Decision: A D/L No. 46011/90/2013-PC.II dated 28.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 17.12.2013 and 28.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

6	Case No.:32/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00256/AM14/	RLA File :08/24/040/00229/AM14/	Lic.No/Date:0810124735 12.09.2013	Defer Date:14.05.2014
	Decision: A D/L No. 46011/85/2013-PC.II dated 17.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.12.2013 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

7	Case No.:37/29/87-ALC1/2013	Party Name:EXECHON	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00261/AM14/	RLA File :34/24/040/00115/AM14/	Lic.No/Date:3410037915 13.09.2013	Defer Date:14.05.2014
	Decision: A D/L No. 46011/88/2013-PC.II dated 29.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 17.12.2013 and 28.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

8	Case No.:1/32/87-ALC1/2013	Party Name:VINAYAK POLYMERS	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00277/AM14/	RLA File :13/24/040/00027/AM14/	Lic.No/Date:1310044599 03.10.2013	Defer Date:14.05.2014
	Decision: A D/L No. 46011/92/2013-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.01.2013 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

9	Case No.:43/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00321/AM14/	RLA File :30/24/040/00031/AM14/	Lic.No/Date:3010097491 10.10.2013	Defer Date:14.05.2014
	Decision: A D/L No. 7(299)/2013-TSW dated 11.12.2013 was issued by DIPP firm. This was followed by Reminder from DGFT on 06.01.2014 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:44/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:4/87-ALC1/2014	Status: Deferred
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10			23.04.2014	
	HQ File :01/87/050/00322/AM14/	RLA File :30/24/040/00032/AM14/	Lic.No/Date:3010097492 10.10.2013	Defer Date:14.05.2014
	Decision: A D/L No. 7(299)/2013-TSW dated 11.12.2013 was issued by DIPP firm. This was followed by Reminder from DGFT on 06.01.2014 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

11	Case No.:16/37/87-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00351/AM14/	RLA File :03/95/040/00032/AM14/	Lic.No/Date:0310754961 23.10.2013	Defer Date:21.05.2014
	Decision: A D/L No. 46011/24/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

12	Case No.:1/36/87-ALC1/2013	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00333/AM14/	RLA File :30/24/040/00026/AM14/	Lic.No/Date:3010098428 21.11.2013	Defer Date:14.05.2014
	Decision: A D/L No. 7(17)/2014-TSW dated 31.01.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 11.03.2014 giving 15 days time for submission of information. Reply still awaited from the firm.			

13	Case No.:19/37/87-ALC1/2013	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00354/AM14/	RLA File :04/24/040/00170/AM14/	Lic.No/Date:0410152116 21.11.2013	Defer Date:14.05.2014
	Decision: Technical Representative of D/o C&PC informed that the firm has directly submitted its reply to them in response			

to D/L No. 46011/112/2013-PC.II dated 17.01.2014 issued by them. Comments awaited from D/o C&PC.

14	Case No.:20/37/87-ALC1/2013	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00355/AM14/	RLA File :04/24/040/00171/AM14/	Lic.No/Date:0410152160 21.11.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.02.2014. Comments awaited from D/o C&PC.			

15	Case No.:21/37/87-ALC1/2013	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00356/AM14/	RLA File :04/24/040/00180/AM14/	Lic.No/Date:0410152157 21.11.2013	Defer Date:14.05.2014
	Decision: Technical Representative of D/o C&PC informed that the firm has directly submitted its reply to them in response to D/L No. 46011/112/2013-PC.II dated 17.01.2014 issued by them. Comments awaited from D/o C&PC.			

16	Case No.:22/46/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00416/AM14/	RLA File :03/94/040/00645/AM14/	Lic.No/Date:0310760710 05.12.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:29/46/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
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17	HQ File :01/87/050/00423/AM14/	RLA File :03/94/040/00758/AM14/	Lic.No/Date:0310760747 05.12.2013	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.				

18	Case No.:4/50/87-ALC1/2013	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00483/AM14/	RLA File :03/94/040/00839/AM14/	Lic.No/Date:0310763641 30.12.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.			

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Case No.:16/50/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Approved
HQ File :01/87/050/00495/AM14/	RLA File :34/24/040/00242/AM14/	Lic.No/Date:3410038869 31.12.2013	Defer Date:
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3154 (60%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.237 kg
		2. Pentaerythritol / Glycerine	0.194 kg
		3. Phthalic Anhydride	0.237 kg

		4. Mix – Xylene	0.098 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.310 kg
RLA may take consequential action as per Policy / Procedures.			

20	Case No.:20/50/87-ALC1/2013	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00499/AM14/	RLA File :03/95/040/00499/AM13/	Lic.No/Date:0310763767 31.12.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.			

21	Case No.:10/46/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00404/AM14/	RLA File :04/24/040/00208/AM14/	Lic.No/Date:0410153795 01.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:11/46/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2014	Status: Deferred
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22			23.04.2014	
	HQ File :01/87/050/00405/AM14/	RLA File :04/24/040/00209/AM14/	Lic.No/Date:0410153793 01.01.2014	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.				

23	Case No.:10/50/87-ALC1/2013	Party Name:ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00489/AM14/	RLA File :03/95/040/00777/AM14/	Lic.No/Date:0310763954 01.01.2014	Defer Date:21.05.2014
Decision: A D/L No. 46011/27/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

24	Case No.:45/46/87-ALC1/2013	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00439/AM14/	RLA File :30/24/040/00044/AM14/	Lic.No/Date:3010099609 03.01.2014	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.				

25	Case No.:11/50/87-ALC1/2013	Party Name:SHAKTI PLASTIC INDUSTRIES	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00490/AM14/	RLA File :03/95/040/00795/AM14/	Lic.No/Date:0310764684 06.01.2014	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.				

26	Case No.:3/50/87-ALC1/2013	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00482/AM14/	RLA File :03/94/040/00794/AM14/	Lic.No/Date:0310764937 07.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/19/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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Case No.:17/50/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Approved																
HQ File :01/87/050/00496/AM14/	RLA File :34/24/040/00246/AM14/	Lic.No/Date:3410038950 07.01.2014	Defer Date:																
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee approved following adhoc norms:																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="5">Alkyd Resin-VLK 3070 (70%)</td><td rowspan="5">1 kg</td><td>1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid</td><td>0.310 kg</td></tr><tr><td>2. Pentaerythritol / Glycerine</td><td>0.190 kg</td></tr><tr><td>3. Phthalic Anhydride</td><td>0.276 kg</td></tr><tr><td>4. Mix – Xylene</td><td>0.0590 kg</td></tr><tr><td>5. Solvents i.e. White Spirit / OCS Cut /</td><td>0.253 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin-VLK 3070 (70%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.310 kg	2. Pentaerythritol / Glycerine	0.190 kg	3. Phthalic Anhydride	0.276 kg	4. Mix – Xylene	0.0590 kg	5. Solvents i.e. White Spirit / OCS Cut /	0.253 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
Alkyd Resin-VLK 3070 (70%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.310 kg																
		2. Pentaerythritol / Glycerine	0.190 kg																
		3. Phthalic Anhydride	0.276 kg																
		4. Mix – Xylene	0.0590 kg																
		5. Solvents i.e. White Spirit / OCS Cut /	0.253 kg																

MTO Industrial Solvent / Slop Oil

0.255 kg

RLA may take consequential action as per Policy / Procedures.**Case No.:18/50/87-ALC1/2013**

Party Name:VISION PRODUCTS (P) LTD

Meet No/Date:4/87-ALC1/2014
23.04.2014**Status: Approved**

HQ File :01/87/050/00497/AM14/

RLA File :34/24/040/00247/AM14/

Lic.No/Date:3410038949
07.01.2014

Defer Date:

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3580 (80%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.400 kg
		2. Pentaerythritol / Glycerine	0.198 kg
		3. Phthalic Anhydride	0.283 kg
		4. Mix – Xylene	0.057 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.151 kg

RLA may take consequential action as per Policy / Procedures.

29	Case No.:15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/94/2013-PC.II dated 17.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

30	Case No.:2/50/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00481/AM14/	RLA File :03/94/040/00644/AM14/	Lic.No/Date:0310765120 08.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/3/2013-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

31	Case No.:13/50/87-ALC1/2013	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00492/AM14/	RLA File :34/24/040/00007/AM14/	Lic.No/Date:3410038970 08.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/26/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

32	Case No.:14/50/87-ALC1/2013	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00493/AM14/	RLA File :34/24/040/00020/AM14/	Lic.No/Date:3410038972 08.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/26/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

33	Case No.:15/50/87-ALC1/2013	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00494/AM14/	RLA File :34/24/040/00023/AM14/	Lic.No/Date:3410038971 08.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/26/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

34	Case No.:39/46/87-ALC1/2013	Party Name:DECO-VINYL PVT. LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00433/AM14/	RLA File :05/23/040/00268/AM14/	Lic.No/Date:0510375760 09.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/89/2008-PC.II dated 17.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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Case No.:16/49/87-ALC1/2013	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Approved
HQ File :01/87/050/00468/AM14/	RLA File :10/24/040/00069/AM14/	Lic.No/Date:1010056521 17.01.2014	Defer Date:
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/7308/2013-TSW dated 22.04.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Indian Standard Natural Rubber ISNR-20	230 MT	Natural Rubber Thick Blanket Crepe No. 3	202.4 MT
RLA may take consequential action as per Policy / Procedures.			

36	Case No.:13/49/87-ALC1/2013	Party Name:NEW AGE LAMINATORS PVT.LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00465/AM14/	RLA File :05/24/040/00394/AM14/	Lic.No/Date:0510376612 20.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/25/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

37	Case No.:4/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00510/AM14/	RLA File :03/94/040/00863/AM14/	Lic.No/Date:0310766908	Defer Date:14.05.2014

20.01.2014

Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.

38	Case No.:5/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00511/AM14/	RLA File :03/94/040/00864/AM14/	Lic.No/Date:0310766913 20.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

39	Case No.:19/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00538/AM14/	RLA File :26/24/040/00006/AM14/	Lic.No/Date:2610012322 20.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

40	Case No.:20/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00539/AM14/	RLA File :26/24/040/00008/AM14/	Lic.No/Date:2610012324 20.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

Case No.:21/1/87-ALC1/2014

Party Name:SNF [INDIA] PVT. LTD.,

Meet No/Date:4/87-ALC1/2014

Status: Deferred

41			23.04.2014	
	HQ File :01/87/050/00540/AM14/	RLA File :26/24/040/00009/AM14/	Lic.No/Date:2610012325 20.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

42	Case No.:17/49/87-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00469/AM14/	RLA File :17/24/040/00104/AM14/	Lic.No/Date:1710005658 21.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

43	Case No.:6/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00512/AM14/	RLA File :03/94/040/00865/AM14/	Lic.No/Date:0310767107 21.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

44	Case No.:7/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00513/AM14/	RLA File :03/94/040/00870/AM14/	Lic.No/Date:0310767109 21.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

	Case No.:7/1/87-ALC1/2014	Party Name:WRITEFINE PRODUCTS	Meet No/Date:4/87-ALC1/2014	Status: Deferred
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45		PVT.LTD.	23.04.2014	
	HQ File :01/87/050/00526/AM14/	RLA File :03/95/040/00841/AM14/	Lic.No/Date:0310767291 22.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to DIPP on 28.03.2014. Comments awaited from DIPP.			

46	Case No.:12/52/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00518/AM14/	RLA File :03/94/040/00947/AM14/	Lic.No/Date:0310767550 23.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

47	Case No.:8/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00514/AM14/	RLA File :03/94/040/00919/AM14/	Lic.No/Date:0310768189 28.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

48	Case No.:11/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00517/AM14/	RLA File :03/94/040/00925/AM14/	Lic.No/Date:0310768193 28.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

49	Case No.:5/1/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00524/AM14/	RLA File :03/95/040/00619/AM14/	Lic.No/Date:0310768438 29.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

50	Case No.:21/49/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00473/AM14/	RLA File :04/24/040/00232/AM14/	Lic.No/Date:0410154696 30.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

51	Case No.:19/50/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00498/AM14/	RLA File :04/24/040/00164/AM14/	Lic.No/Date:0410154695 30.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.			

52	Case No.:16/1/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00535/AM14/	RLA File :07/24/040/00383/AM14/	Lic.No/Date:0710101776 30.01.2014	Defer Date:14.05.2014

Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.

53	Case No.:19/49/87-ALC1/2013	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00471/AM14/	RLA File :52/24/040/00041/AM14/	Lic.No/Date:5210040659 31.01.2014	Defer Date:21.05.2014
	Decision: A D/L No. 46011/22/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

54	Case No.:3/52/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00509/AM14/	RLA File :03/94/040/00643/AM14/	Lic.No/Date:0310768726 31.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

55	Case No.:9/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00515/AM14/	RLA File :03/94/040/00920/AM14/	Lic.No/Date:0310768718 31.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

56	Case No.:10/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00516/AM14/	RLA File :03/94/040/00921/AM14/	Lic.No/Date:0310768724 31.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

57	Case No.:46/46/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00440/AM14/	RLA File :34/24/040/00267/AM14/	Lic.No/Date:3410039175 03.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 20.02.2014. Comments awaited from D/o C&PC.			

58	Case No.:22/1/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00541/AM14/	RLA File :31/83/040/00151/AM14/	Lic.No/Date:3110062396 04.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

59	Case No.:23/1/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00542/AM14/	RLA File :31/83/040/00152/AM14/	Lic.No/Date:3110062398 04.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

60	Case No.:2/1/87-ALC1/2014	Party Name:POLYLINK POLYMERS(INDIA)LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00521/AM14/	RLA File :08/24/040/00469/AM14/	Lic.No/Date:0810128701 05.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

61	Case No.:8/1/87-ALC1/2014	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00527/AM14/	RLA File :03/95/040/00848/AM14/	Lic.No/Date:0310769514 06.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

62	Case No.:22/49/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00474/AM14/	RLA File :04/24/040/00238/AM14/	Lic.No/Date:0410154980 07.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

63	Case No.:6/1/87-ALC1/2014	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00525/AM14/	RLA File :03/95/040/00839/AM14/	Lic.No/Date:0310769657 07.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

64	Case No.:14/49/87-ALC1/2013	Party Name:SPERRY PLAST LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00466/AM14/	RLA File :05/24/040/00428/AM14/	Lic.No/Date:0510379129 12.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

65	Case No.:18/49/87-ALC1/2013	Party Name:METRO TYRES LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Approved
	HQ File :01/87/050/00470/AM14/	RLA File :30/24/040/00050/AM14/	Lic.No/Date:3010100497 13.02.2014	Defer Date:
	Decision: As per the written comments furnished by the DIPP vide their letter No. 7/69/2014-TSW dated 22.04.2014, the Committee approved following adhoc norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bicycle Tyres (Min. 7.5%) Rubber Compound	100.00 MT	1. Natural Rubber	27.23 MT
		2. Synthetic Rubber (PBR)	5.00 MT
		3. Synthetic Rubber (SBR-1502)	6.34 MT
		4. Synthetic Rubber EPDM	8.00 MT
		5. Carbon Black (N-330, N-550, N-660)	17.35 MT
		6. (a) Rubber Chemicals (Accelerators)	0.99 MT 0.99 MT

	6. (b) Rubber Chemicals (Anti-oxidants)	(upto 7% of FOB value)
	7. Bead Wire	10.00 MT
	8. Misc. Chemicals (Paraffin Wax)	8.00 MT (upto 2% of FOB value)
	9. Nylon Tyre Cord Fabrics Dipped (N6-420 D/1, N6- 840 D/1, Duraskin with RFL	11.00 MT
	10. Zinc Ingot	1.312 MT
	11. Polyester Silica	3.50 MT
RLA may take consequential action as per Policy / Procedures.		

Case No.:25/49/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Approved
HQ File :01/87/050/00477/AM14/	RLA File :05/23/040/00471/AM14/	Lic.No/Date:0510379285 13.02.2014	Defer Date:

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/18/2011-PC-II dated 17.04.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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66

Phenolic Resins (Resol type liquid containing Solid Resin content $62 \pm 2\%$) PF FORCOLD 1700 M	1 kg	1. Phenol	0.430 kg
		2. Paraformaldehyde	0.270 kg
		3. Di-Basic Ester	0.216 kg
		4. C-9 Solvent / Shellsoll 100	0.206 kg
		5. Silane (SI 902)	0.003 kg
		6. Triethyl Ortho Formate	0.050 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:26/49/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Approved
HQ File :01/87/050/00478/AM14/	RLA File :05/23/040/00472/AM14/	Lic.No/Date:0510379286 13.02.2014	Defer Date:

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/18/2011-PC-II dated 17.04.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenolic Resins (Resol type liquid containing Solid Resin content $50 \pm 2\%$) PF FORTECH 1300 M	1 kg	1. Phenol	0.408 kg
		2. Paraformaldehyde	0.151 kg
		3. Caustic Potash	0.067 kg
		4. Silane (SI 902)	0.002 kg

RLA may take consequential action as per Policy / Procedures.

67

68

Case No.:27/49/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Approved																				
HQ File :01/87/050/00479/AM14/	RLA File :05/23/040/00473/AM14/	Lic.No/Date:0510379287 13.02.2014	Defer Date:																				
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/18/2011-PC-II dated 17.04.2014, the Committee approved following adhoc norms:																							
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="5">Phenolic Resin (Resol type liquid containing Solid Resin content 52 $\pm$ 2%) - PF FORPEP 1800 M</td><td rowspan="5">1 kg</td><td>1. Phenol</td><td>0.500 kg</td></tr><tr><td>2. Paraformaldehyde</td><td>0.290 kg</td></tr><tr><td>3. Di-Basic Ester</td><td>0.170 kg</td></tr><tr><td>4. C-9 Solvent / Shellsoll 100</td><td>0.238 kg</td></tr><tr><td>5. Silane (SI 902)</td><td>0.002 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Phenolic Resin (Resol type liquid containing Solid Resin content 52 $\pm$ 2%) - PF FORPEP 1800 M	1 kg	1. Phenol	0.500 kg	2. Paraformaldehyde	0.290 kg	3. Di-Basic Ester	0.170 kg	4. C-9 Solvent / Shellsoll 100	0.238 kg	5. Silane (SI 902)	0.002 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																				
Phenolic Resin (Resol type liquid containing Solid Resin content 52 $\pm$ 2%) - PF FORPEP 1800 M	1 kg	1. Phenol	0.500 kg																				
		2. Paraformaldehyde	0.290 kg																				
		3. Di-Basic Ester	0.170 kg																				
		4. C-9 Solvent / Shellsoll 100	0.238 kg																				
		5. Silane (SI 902)	0.002 kg																				
RLA may take consequential action as per Policy / Procedures.																							

Case No.:4/1/87-ALC1/2014	Party Name:POLOLIGHT INDUSTRIES	Meet No/Date:4/87-ALC1/2014	Status: Deferred
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69		LTD.	23.04.2014	
	HQ File :01/87/050/00523/AM14/	RLA File :03/95/040/00547/AM14/	Lic.No/Date:0310771135 20.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

70	Case No.:9/1/87-ALC1/2014	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00528/AM14/	RLA File :03/95/040/00918/AM14/	Lic.No/Date:0310771606 24.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

71	Case No.:6/49/87-ALC1/2013	Party Name:ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00458/AM14/	RLA File :07/24/040/00431/AM14/	Lic.No/Date:0710102412 25.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

72	Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

	Case No.:11/1/87-ALC1/2014	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:4/87-ALC1/2014	Status: Deferred
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73			23.04.2014	
	HQ File :01/87/050/00530/AM14/	RLA File :05/23/040/00453/AM14/	Lic.No/Date:0510380273 26.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

74	Case No.:12/1/87-ALC1/2014	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00531/AM14/	RLA File :05/23/040/00454/AM14/	Lic.No/Date:0510380274 26.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

75	Case No.:14/1/87-ALC1/2014	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00533/AM14/	RLA File :05/24/040/00449/AM14/	Lic.No/Date:0510380461 27.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

76	Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

77	Case No.: 10/1/87-ALC1/2014	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00529/AM14/	RLA File :04/24/040/00273/AM14/	Lic.No/Date:0410155775 03.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

78	Case No.: 1/4/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00013/AM15/	RLA File :31/83/040/00219/AM14/	Lic.No/Date:3110063010 11.03.2014	Defer Date:21.05.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

79	Case No.: 13/1/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00532/AM14/	RLA File :05/24/040/00442/AM14/	Lic.No/Date:0510381646 12.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

80	Case No.: 17/1/87-ALC1/2014	Party Name:BLUEBELL POLYMERS PRIVATE LTD.	Meet No/Date:4/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00536/AM14/	RLA File :08/24/040/00557/AM14/	Lic.No/Date:0810129645	Defer Date:14.05.2014

Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.

Meeting ended with thanks to Chair and all participants.
